

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/156/2016

NAME OF THE PETITIONER : Gangotri Textile Ltd

NAME OF THE RESPONDENT(S) : Jagannath Textiles Company Ltd
& 5 Others

UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Ld. Counsel Ms. Manjula Devi for the Petitioner. Ld. Counsel Mr. R. Vidhya Shankar for the Respondent.

Case partly heard.

Petition is posted for hearing on **23.04.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)